

(b) whether the scheme has been successful in arresting the migration of population to cities/towns and if so, to what extent;

(c) the average number of people still migrating to the National Capital Territory of Delhi for the last one year; and

(d) the steps taken to check it?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): (a) and (b) The progress of Integrated Development of Small & Medium Towns (IDSMT) scheme is being monitored and reviewed regularly by the Town & Country Planning Organisation. The scheme was modified and revised guidelines were issued in August, 1995 for its effective implementation. However, no study has been undertaken so far for country as a whole to ascertain the success of the scheme in arresting the migration of population of cities/towns.

(c) and (d) The average number of people still migrating to the National Capital Territory of Delhi for the last one year is not known as migration tables of 1991- 2001 have not been published by the Census so far.

The National Capital Regional Planning (NCR) Board has taken the following steps to decongest Delhi:

- (i) Preparation of Regional Plan—2001 which is being implemented by the NCR States and the Central Ministries.
- (ii) Preparation of 4 functional plans relating to Transportation, Telecommunication, Industry and Power.
- (iii) Preparation of the Sub-Regional plans of Uttar Pradesh and Rajasthan Sub-Regions; and
- (iv) Encouraging Development of Industrial Areas as well as relocation of industries from residential/non-conforming areas of Delhi to NCR.

Schemes for Housing and Urban Development in North-Eastern States

†124. **PROF. M.M. AGARWAL:** Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether Government have formulated any effective scheme for Housing and Urban Development in North-Eastern States including Sikkim;

†Original notice of the question was received in Hindi.

(b) if so, the details thereof;

(c) how much amount has been allocated by Government in this regard for structural development in all those States;

(d) whether it is a fact that regions of North-Eastern States are prone to earthquake; and

(e) if so, the concrete steps Government propose to take in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): (a) to (c) For Housing and Urban Development Sector in the North-Eastern States including Sikkim, the Central Government is already implementing the following Centrally Sponsored/Central Sector Schemes.

(i) **INTEGRATED DEVELOPMENT OF SMALL & MEDIUM TOWNS (IDSMT)**

An amount of Rs. 3026.76 lakhs had already been provided covering 91 towns for integrated development of small and medium towns in the North-Eastern States including Sikkim.

(ii) **LOW COST SANITATION SCHEME FOR LIBERATION OF SCAVENGERS (LCS)**

Under this scheme a total of 35 projects have been sanctioned at a total cost of Rs. 51.34 crore out of which a sum of Rs. 17.00 crore has been provided as subsidy to the State Governments.

(iii) **ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP)**

A sum of Rs. 32.985 crore had been provided as Central Share for 46 sanctioned scheme costing Rs. 104.37 crore.

(iv) **SWARNA JAYANTI SHAHARI ROJGARYOJANA (SJSRY)**

For the benefit of the poor an amount of Rs. 3793.44 lakhs had been released to the North-Eastern States including Sikkim under this scheme.

(v) **NATIONAL SLUM DEVELOPMENT PROGRAMME (NSDP)**

NSDP is not a Centrally Sponsored Scheme. However, an amount of Rs. 3736.48 lakhs had been provided under the programme to the North-Eastern States including Sikkim as an Additional Central Assistance.

Apart from the above Government has decided to earmark 10 per cent of the budget for development of North-Eastern States including Sikkim. Accordingly a provision of Rs. 120.50 crore has also been made in the budget of this Ministry for the Housing and Urban Development Scheme of North-Eastern States including Sikkim.

The State Governments have been requested to submit project proposals for sanction. So far this Ministry has sanctioned 9 projects for an amount of Rs. 27.95 crore out of which Rs.14.64 crore have been released in the current year i.e. 2001-2002.

(d) and (e) North-Eastern States are very sensitive from the earthquake point of view as the whole region lies in most severe Seismic Zone-V. The earthquake zones of various towns and cities of North-Eastern States as per IS 1813 are Arunachal Pradesh, Assam, Tripura, Meghalaya, Manipur, Mizoram and Nagaland in Zone V and the Sikkim is in Zone IV.

This Ministry had taken several initiatives for propagating the earthquake resistant housing construction practices in the country. All the State Governments/Union Territory Administrations have been addressed from time to time to bring in necessary modifications in their respective building bye-laws and regulations, land use zoning, development control rules and towns and country planning acts based on the recommendations of the Expert Group set up for this purpose by Ministry of Urban Development and Poverty Alleviation.

Infrastructure status to housing sector

125. SHRI SURESH PACHOURI: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether Government propose to give infrastructure industry status to housing sector to encourage FDI in the sector through more liberal norms;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATATRAYA): (a) to (c) No, Sir. At present, there is no such proposal under consideration.